

**F. No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 27.03.2017

**ORDER NO. 40 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 for **CESTAT Delhi** to the extent indicated below:-

**On 28.03.2017 at 10.30 AM** Hon'ble Dr. Satish Chandra, President, Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble B. Ravichandran, Member (Technical) will hear the following Anti-Dumping matter.

**AD/ROM/50146/17 in AD/59640/13**

In the event of the Anti-Dumping matter being adjourned or otherwise, immediately DB Bench will resume as per Roster.


**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Deputy Registrar**